

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 134
(IB)-486(PB)/2018

IN THE MATTER OF:

Usha Devi

Vs

Praveer Construction Pvt Ltd.

... Applicant / Petitioner

... Respondent

Under Section 7 of Insolvency & Bankruptcy Code, 2016, in Liq.

Order delivered on 10.12.2020.

CORAM:

SH. B.S.V. PRAKASH KUMAR
HON'BLE ACTG. PRESIDENT

SH. HEMANT KUMAR SARANGI
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant :

ORDER

Renotified to 17.12.2020.

Sd/—

(B.S.V PRAKASH KUMAR)
ACTG. PRESIDENT

Sd/—

(HEMANT KUMAR SARANGI)
MEMBER (TECHNICAL)

10.12.2020
Aarti